

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39. C.P.(IB)-988/MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Bigbloc Construction Limited

v/s.

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Professional representing the Petitioner present. No representation on the side of the Corporate Debtor even though the notices has been served on the respondent on earlier 2 occasions. Respondent set ex-parte.

List this matter on 22.10.2019 for final arguments and in the meanwhile professional representing the Petitioner is directed to inform the next date of hearing to the other side.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)